

HIGH COURT OF JAMMU & KASHMIR AND LADAKH
(Office of the Registrar General at Srinagar)

ORDER

No:- 1443 of 2022/RG Dated:- 20/10/2022

The following Judicial Officers and officials are hereby nominated to participate in Two Days Consultation on the Implementation of POSCO Act, 2012 in J&K and Ladakh, scheduled to be held on 29th and 30th October, 2022, at J&K Judicial Academy, Srinagar, in collaboration with Department of Social Welfare of both the UTs of J&K and Ladakh and UNICEF.

1. Special Judges, POCSO Court of Kashmir Province to participate in the Consultation physically at J&K Judicial Academy, Srinagar.
2. Special Judges, POCSO Court of Jammu Province and 02 Special Judges, POCSO Courts of UT of Ladakh to participate in the Consultation virtually in all the sessions on the scheduled dates.
3. Principal Magistrates of Kashmir Province to participate in the Consultation physically at J&K Judicial Academy, Srinagar.
4. Principal Magistrates of Jammu Province and 02 Principal Magistrates of UT of Ladakh to participate in the Consultation virtually in all the sessions on the scheduled dates.
5. Secretaries District Legal Services Authorities of Kashmir Province i.e. Srinagar, Ganderbal, Budgam, Anantnag and Pulwama to participate in the Consultation physically at J&K Judicial Academy, Srinagar.
6. Secretaries District Legal Services Authorities of Jammu Province i.e. Jammu, Samba, Udhampur, Ramban, Poonch and 01 Secretary of District Legal Services Authority, Leh to participate in the Consultation virtually in all the sessions on the scheduled dates.

By Order

(Sanjeev Gupta)
Registrar General

No:- 36603-33/RG/95

Dated:- 20/10/2022

Copy to the:-

1. Pr. Secretary to the Hon'ble the Chief Justice, High Court of J&K and Ladakh.
2. Secretary to the Hon'ble Mr. Justice Tashi Rabstan, Chairman, Juvenile Justice Committee High Court of J&K and Ladakh.

3. Secretary to the Hon'ble, Mr. Justice Rajnesh Oswal, Member, Juvenile Justice Committee High Court of J&K and Ladakh.
4. Secretary to the Hon'ble Mr. Justice Mohammad Akram Chowdhary, Member, Juvenile Justice Committee High Court of J&K and Ladakh.

..... For information of their Lordships.

5. Registrar Vigilance, High Court of J&K and Ladakh, for information
6. Director, J&K Judicial Academy, Srinagar for information and with the request to inform all the nominated Judicial Officers and Officials, accordingly.
7. All Pr. District and Sessions Judge, UT of J&K and UT of Ladakh, for information and necessary action.
8. Presiding Officers, POSCO Courts, Jammu/Srinagar.
8. Registrar Judicial High Court of J&K and Ladakh, Jammu/Srinagar
9. F.A/C.A.O, High Court Main Wing, Srinagar
10. CPC e-Court, High Court of J&K and Ladakh, for information and with the request to upload same on the official web-site of the High Court
11. Incharge Library, High Court of J&K and Ladakh Jammu/Srinagar for Keeping the record of the same.

2-10-2011
Registrar General